

DIVISION BENCH  
COURT - I

P-104

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/9(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JUNE 2024

IN THE MATTER OF	STATE BANK OF INDIA VS RAJIV CHOPRA
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

Mr. Shaunak Mitra, Adv. ] For Personal Guarantor

Mr. Amandeep Singh, Adv.

Ms. Ankita Agrahari, Adv.

Ms. Joyshree Ghosh, Adv.

Mr. R. C. Prusti, Adv. ] For Financial Creditor

Mr. Sanjib Das, Adv.

**ORDER**

1. Ld. Counsel on both sides present.
2. Pleadings are over.
3. List this matter for arguments on **26.07.2024**.
4. It is made clear that no further adjournment will be granted.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)